

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM**

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/156/2016
NAME OF THE PETITIONER(S) : Gangotri Textiles Limited
NAME OF THE RESPONDENT(S) : M/s Jagannath Textile Company Limited & 5 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

①. Dr. K. S. Ravichandran, P.C.S.
S. Manjula Devi, Adv.
for FSA & Co

for Applicant/
petitioner

[Signature]

R. VIDHYA SHANKAR ADV. for R1 to R5 R. Vidhya Shankar

ORDER

Counsel representing both the parties are present. Counsel for petitioner sought time to submit arguments in CA 174/2017 and CA 175/2017. Time is enlarged at request. Put up on 14.09.2017 at 10.30 A.M.

Member (Judicial)

bc